


NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TP (HC)/65 & 66/CAA/2017  
NAME OF THE TRANSFEROR : BREEZE HOTEL LTD  
NAME OF THE TRANSFERRE : BBCL BREEZE RESIDENCES PVT LTD  
UNDER SECTION : 230

| S.No. | Name (in Capital) | Represented by                 | Signature   |
|-------|-------------------|--------------------------------|---|
| 1.    | PAWAN J HABAKH    | Counsel for<br>the Petitioners |  |

**ORDER**

Counsel for the Applicant present and prayed for time. At request, time is enlarged.

Put up on 19.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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